

(उपसभापति महोदय पीठासीन हुए।)

MATTERS RAISED WITH PERMISSION

Timely disposal of pensions under Artist Pension Scheme and Welfare Fund

डा. प्रशांत नन्दा (ओडिशा): सर, मैं उन कलाकारों के बारे में बोलना चाहता हूँ, जिन कलाकारों ने देश की अस्मिता के लिए अपनी सारी जिंदगी दे दी है। सर, ये वे कलाकार हैं, जो स्टार्स नहीं हैं। इनके पास गाड़ी नहीं है, इनके पास बंगले नहीं हैं, इनके पास सिर्फ देश के लिए प्रेम है। सर, ये वे कलाकार हैं, जो देश की अस्मिता के लिए जब काम कर रहे थे तो इनके पास खाने के लिए समय नहीं था। ये वे कलाकार हैं, जिनके पास आज खाने के लिए कुछ भी नहीं है। आज मैं उन्हीं के बारे में आपको बताना चाहता हूँ। मैं इस विषय पर इस हाउस में एक और बार बोल चुका हूँ।

सर, ओडिशा की एक सरस्वती देवी हैं। उनकी पेंशन अप्रैल, 2000 में बन्द हो गई। इस देश में ऐसे बहुत सारे कलाकार हैं, जिनकी पेंशन बन्द है। मैं आपको यह चीज़ भी बता दूँ कि मैं भी खुद लिख-लिख कर थक गया, पर यहाँ बोलकर थका नहीं, बल्कि मैंने आशा रखी, परंतु 'न कोई खबर, न कोई संदेशवा, ऋतु आए ऋतु जाए।' सर, मैंने चिट्ठी मंत्री जी को दी थी और ये जो सरस्वती देवी हैं, इन्होंने अंडर सेक्रेटरी को 2022 में लिखकर दिया था। ये कलाकार, जिन्होंने अपने देश की अस्मिता को बचाकर रखा है, उनको इस समय में हेल्प करने के लिए सरकार ने व्यवस्था भी की है। उसके पास पेंशन स्कीम और वेलफेयर फंड स्कीम है, जिसमें से इनको पेंशन मिल सकती है। उनकी पेंशन बहुत ज्यादा नहीं है, बल्कि उनको चार-पाँच हजार रुपये मिलते हैं और इन चार-पाँच हजार रुपये में भी वे जी जाते हैं। सर, मैं आपके माध्यम से कल्चर मिनिस्टर से रिक्वेस्ट करना चाहता हूँ कि वे इनके लिए थोड़ा सा समय दें। अगर आप इनको थोड़ा सा समय देंगे तो ये कलाकार लोग बच जाएंगे। यह भी हमारी जिम्मेवारी है, सबकी जिम्मेवारी है। जिन्होंने देश की अस्मिता के लिए अपनी पूरी जिंदगी लगा दी है, क्या हम उनके लिए इतना नहीं कर सकते? सर, आपने इस संवेदनशील मामले पर मुझे बोलने का जो मौका दिया, इसके लिए मैं आपका बहुत आभारी हूँ। मैं यह सोचता हूँ कि हमारे जो कल्चर मिनिस्टर, श्री जी. किशन रेड्डी जी हैं, वे इस बार इस मामले पर जरूर ध्यान देंगे और इस पर जल्द से जल्द कार्रवाई करेंगे, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Prashanta Nanda: Shri M. Shanmugam (Tamil Nadu), Shri Sandosh Kumar P. (Kerala), Niranjan Bishi (Odisha), Smt. Sulata Deo (Odisha), Smt. Phulo Devi Netam (Chhattisgarh), Prof. Manoj Kumar Jha (Bihar), Dr. Sonal Mansingh (Nominated), Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Javed Ali Khan (Uttar Pradesh), Shrimati Priyanka Chaturvedi (Maharashtra), Dr. Santanu Sen (West Bengal), Shri Abir Ranjan Biswas (West Bengal), Shri Sujeet Kumar (Odisha), Shri

P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. Amanr Patnaik (Odisha), Smt. Vandana Chavan (Maharashtra), Shri Jawhar Sircar (West Bengal).

धन्यवाद, माननीय श्री प्रशांत नन्दा जी। डा. वी. शिवादासन; Demand to develop Kannur International Airport. जो भी माननीय सदस्य एसोसिएट करना चाहते हैं, वे अपने नाम यहां भेज दें। डा. वी. शिवादासन।

Demand to develop Kannur International Airport

DR. V. SIVADASAN (Kerala): Respected Chair, I would request the Union Government for their intervention in the development of the Kannur International Airport. The Kannur International Airport is the hope of the people there. The catchment area of the Airport includes Kannur, Calicut, Kasargod and Wayanad Districts. People from Coorg also make use of this Airport. In Kannur, around 5,000 acres of land owned by the State Government has been acquired for the development of the Kannur International Airport project. The KIAL also invested heavily in the infrastructure facilities. There is a sizeable number of NRI population in this region. Historically, Malabar has been involved in trade and bilateral relations with foreign countries like Saudi Arabia. Cargo such as marine products, handlooms and handicrafts have enormous potential in this region. Kannur, the land of looms and lores, and the surrounding region has a high tourism potential. The biggest drive-in beach in Asia, the Indian Naval Academy, great centres of Indian freedom movement, as also noted places of folk arts, are also here. Sir, thousands of tourists visit Kannur to see the beauty of the land, to study the historical monuments and enjoy the weather and flora and fauna. On one side of the border of the District, there is Arabian Sea and on the other side is Western Ghats. Thousands of tourists are visiting this area. The development of this area is inevitable for the sustainable development of the people. Foreign airlines are requesting for providing their services to this airport but the Ministry is not ready to give the permission. At the same time, they have given the permission to some other airport. The entire people of Kerala are requesting for granting 'point of call' status to Kannur International Airport. But the Union Government is not ready to give the permission. By trying to cage the Kannur International Airport, they are trying to cage the dream of the people. Some of them in the Ministry are targeting the people of Kannur and the International Airport; the dream project of Kerala. Sir, Mangalore Airport and Trivandrum Airport are run by a big corporate company. If the Government is trying to protect the profit of this big corporate company, their own friend, then, I am telling, and I am sure, they will be punished by the people today or tomorrow. With these words, I am concluding, Sir.